

1	2	3
5.	2006-07	2066.54
6.	2007-08	2047.58
7.	2008-09	2128.85
8.	2009-10	1960.11
9.	2010-11	3104.62
10.	2011-12	2636.82
11	2012-13	3754.76

Exemption from examinations

†4107. SHRI JUGUL KISHORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to exempt poor and talented students seeking admission in higher educational courses from certain examinations; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No, Sir.

(b) Does not arise in view of (a) above.

Establishment of Engineering Colleges in Bihar State

4108. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of new Engineering Colleges that have been established till 31 March, 2013 all over the country;

(b) the number of new Engineering Colleges sanctioned/established in Bihar till 31 March, 2013;

(c) whether Government agrees that Bihar needs more Engineering Colleges according to its population and demand;

†Original notice of the question was received in Hindi.

- (d) the details of further plans of Government to give more Engineering Colleges to Bihar State; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Eight new Indian Institutes of Technology (IITs) and ten new National Institutes of Technology (NITs) have been established till 31st March, 2013. In addition to this, 41 (forty one) new engineering Under Graduate institutes, 2 (two) new Post Graduate Institutes and 52 (fifty two) new engineering Diploma institutes approved by the All India Council for Technical Education (AICTE) in the academic year 2013-14 have been established in the country.

(b) One new IIT at Patna was established in the State of Bihar till 31st March, 2013. Also, the AICTE has approved two new institutions at the Diploma level in the State of Bihar for the academic year 2013-14.

(c) to (e) The AICTE does not set up or establish technical institutions at its own. However, based on the proposals received from State Governments, AICTE grants approval for setting up of new technical institutions by Societies/Trusts/Companies registered under section 25 of Companies Act, 1956/Central Government/State Government etc. under the provision of Clause 10(k) of AICTE Act, 1987.

Toilets in girls' schools

4109. SHRI BAISHNAB PARIDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the status of setting up toilets in various schools, especially in girl schools in the country;
- (b) whether such toilets set up in Delhi and other regions of the country have been found in a bad shape;
- (c) whether absence of the above facilities in these schools had forced the girl students especially in the country-side to abandon pursuing education; and
- (d) if so, the details thereof along with an action plan to bridge such gaps?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Under the Sarva Shiksha Abhiyan (SSA) 8.53 lakh toilets have been sanctioned including 4.49 lakh girls' toilets, across the country for Government elementary schools till 2012-13 against which States and